

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3757  
ANSWERED ON:30.07.2009  
UTILISATION OF LAND ALLOTTED TO BHEL  
Joshi Shri Kailash

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the total land allotted by the Madhya Pradesh Government for setting up of the Bharat Heavy Electricals Ltd. (BHEL) plant in Bhopal;
- (b) the area of land lying vacant and unutilized out of the said land;
- (c) whether the Madhya Pradesh Government has been requesting to return the allotted land;and
- (d) if so, the time by which this vacant land is likely to be returned to the State Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

- (a): Land measuring 6045.18 acres has been handed over by the Government of Madhya Pradesh (GOMP) for setting up of the Bharat Heavy Electricals Ltd. (BHEL) plant in Bhopal.
- (b): 974.69 acres of land is vacant.
- (c)&(d): Requests received from the GOMP for returning the allotted land have been considered and responded appropriately from time to time. 1565.98 acres of land has already been returned to GOMP over a period of time. The vacant land is already planned to be utilized by BHEL Bhopal Unit for its future business expansion/capacity addition activities, creation of additional infrastructure and employee welfare initiatives and hence not being proposed for return to State Government.